

[24 April, 2000]

RAJYA SABHA

I. A copy each (in English and Hindi) of the following papers :—

- (i) Memorandum of Understanding between the Government of India (Ministry of Steel) and National Mineral Development Corporation Limited for the year 2000-2001. [Placed in Library. See No. LT-1707/00]
- (ii) Memorandum of Understanding between the Government of India (Ministry of Steel) and Manganese Ore (India) Limited for the year 2000-2001. [Placed in Library. See No. LT-1706/00]

- I. Notifications of the ministry of Commerce and Industry.**
- II. Report and accounts (1998-99) of Tobacco Board, Guntur and related papers.**
- III. Report and Accounts (1998-99) of Tea Board Calcutta, Export and Import Policy and Handbook of Procedures.**
- IV. MoU (2000-2001) between Government of India and India trade Promotion Organisation.**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI OMAR ABDULLAH) : Sir I lay on the Table —

I. A copy each of the following notifications (in English and Hindi) of the Ministry of Commerce & Industry (Department of Commerce), under Section 34 of the Agricultural and Processed Food Products Export Development Authority Act, 1985 alongwith delay statements:—

- (i) F.No. SEC/AIR/02/93 dated 25.1.1994 publishing the Agricultural and Processed Food Products Export Development Authority Regulations, 1986.
- (ii) S.O.806(E) dated 11.9.1998 publishing the Agricultural and Processed Food Products Export Development Authority (Amendment) Rules, 1998.
- (iii) F.No.11/5/86-EP (Agri-IV) dated 19.8.1999 publishing the Agricultural and Processed Food Products Export Development Authority Regulations, 1999. [Placed in Library. See No. LT-1745/00]

II (1) A copy each (in English and Hindi) of the following papers, under sub-section (3) of section 22 and sub-section (4) of section 19 of the Tobacco Board Act, 1975:—

- (a) Annual Report and Accounts of the Tobacco Board, Guntur, for the year 1998-99, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Board.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. *See* No. LT-1748/00]

III. A copy each (in English and Hindi) of the following papers:—

- (i) (a) Forty-fifth Annual Report of the Tea Board, Calcutta, for the year 1998-99.
- (b) Annual Accounts of the Tea Board, Calcutta, for the year 1998-99, and the Audit Report thereon.
- (c) Review by Government on the working of the above Board.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above. [Placed in Library. *See* No. LT-1747/00]
- (ii) Export and Import Policy (1st April, 1997 to 31st March, 2002) (incorporating amendments made upto 31st March, 2000). [Placed in Library. *See* No. LT-1618/00]
- (iii) Handbook of Procedures, Vol. I. (1st April, 1997 to 31st March, 2002) (incorporating amendments made upto 31st March, 2000). [Placed in Library. *See* No. LT-1619/00]
- (iv) Memorandum of Understanding between the Government of India (Ministry of Commerce and Industry, Department of Commerce) and India Trade Promotion Organisation for the year 2000-01. [Placed in Library. *See* No. LT-1750/00]